

From:

**Vishnu Chandra Gupta, H.J.S.,
Registrar General,
High Court of Judicature at
Allahabad**

To:

**The District & Sessions Judge,
Varanasi.**

No. 124/DR (S)/2012, Dated Allahabad: March 27, 2012

Subject: Regarding representation of Stay/Premature transfer of Judicial Officers.

Sir,

In continuation to Court's letter no.121/DR(S)/2012 dated 24.03.2012 on the above noted subject, I am directed to say that period of stay of Sri Krishna Chandra Pandey, Additional Chief Judicial Magistrate (Railway), Varanasi be read as allowed upto December, 2012 instead of allowed for Six months.

I am, therefore, to request you kindly to inform the officer accordingly.

Yours faithfully,

sd/-

Registrar General